BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 64/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

Nishal Enterprise Pvt Ltd

V/s.

Sumangal Glass Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. A. R. Sheth Solicity Credity Credity

2. B. S. Soporker Advocate Confidence Signature

debugg

<u>ORDER</u>

Learned Advocate Mr. Arjun Sheth present for Operational Creditor/ Applicant. Learned Advocate Mr. Bandish Soparkar present for Respondent.

Learned Advocate Mr. Bandish Soparkar filed Vakalatnama for Respondent.

Applicant is directed to rectify and comply with section 9(3) (c).

Registry is directed to issue notice to applicant to rectify above said defect.

For objection of Respondent, if any, and for hearing before admission.

List the matter on 09.08.2017 for objection, if any, and for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.